

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 30.09.2022 (FRIDAY)

COURT OF CHAIRPERSON

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Mr. Barun Mitra, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1191 of 2022	Shailen Shah Resolution Professional of Wind World (India) Ltd. Vs. Suraksha Asset Reconstructions Ltd. & Ors.	Sanjeev Sambasivan	Chitranshul A. Sinha Namrata Mohapatra Jaskaran S. Bhatia-R1, R2 & R3 Vishrutyi Sahni Ridhima Sharma-R4 Alok Dhir
2.	Comp. App. (AT) (Ins) No. 1197 of 2022	Committee of Creditors of Wind World (India) Ltd. Through IDBI Bank Ltd. Vs. Shailen Shah Resolution Professional of Wind World (India) Ltd. & Ors.	Dheeraj Nair Amar Gupta	Sumant Batra Neha Naik-R1 Chitranshul A. Sinha Namrata Mohapatra- R2, R3 & R4 Varsha Banerjee Alok Dhir

For Admission (Fresh Cases)

3.	Comp. App. (AT) (Ins) No. 1196 of 2022	Kelvin Buildcon Pvt. Ltd. Vs. Kaliber Association Pvt. Ltd. & Anr.	Rakesh Kumar	
4.	Comp. App. (AT) (Ins) No. 1200 of 2022	Paradise Systems Pvt. Ltd. Vs. Mohan Lal Jain Liquidator of Kaliber Association Pvt. Ltd. & Ors.	Ankit Sharma	Anirban Bhattachary Dhruv Sachdeva-R1 CS Yogita Bhatia Gagan Gulati-R2
5.	Comp. App. (AT) (Ins) No. 1205 of 2022 & I.A. No. 3654 of 2022	Rajendra Kumar Sahoo Vs. Mideast Integra Ted Steels Ltd.	Akshay Goel	
6.	Comp. App. (AT) (Ins) No. 1206 of 2022	Hari Vitthal Mission Vs. Ravi Sethia & Ors.	Siddharth Shukla	

7.	Comp. App. (AT) (Ins) No. 1207 of 2022	Amit Auto Credit Company Pvt. Ltd. Vs. Dr. CS Adv. Mamati Binani & Anr.	Ashish Choudhury	
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02:00 PM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice M. Satyanarayana Murthy, Member (Judicial) and Hon'ble Mr. Barun Mitra, Member (Technical)

For Orders

8.	Comp. App. (AT) (Ins) No. 1099 of 2022	Chandra Prakash Jain Vs. Union Bank of Lndia Asset Recovery Branch	Ravi Raghunath	P.B.A. Srinivasan Parth Tandon Ms. Prerena S.
9.	Comp. App. (AT) (Ins) No. 915 of 2022	Gandhar Oil Refinery (India) Ltd. Vs. City Oil Pvt. Ltd.	P. Sirohi	Kumar Anuragh Singh Zain.A.Khan

For Judgment

10.	Comp. App. (AT) (Ins) No. 362 of 2022	K.V. Jayaprakash Vs. State Bank of India & Anr.	Siddharth Sinha	Rajiv S Roy Avrojyoti Chatterjee Satyam Saxena-R1
11.	Comp. App. (AT) (Ins) No. 850 of 2022	Prasanta Chandra Rath & Ors. Vs. Surya Kanta Satapathy & Ors. With	Abhishek Jain	Anirban Bhattacharya- R5 Balaram Pandit-R1
12.	Comp. App. (AT) (Ins) No. 869 of 2022	Prasant Chandra Rath & Ors. Vs. Surya Kanta Satapathy & Ors.	Abhishek Jain	Balaram Pandit-R1 Anirban Bhattacharya- R5
13.	Comp. App. (AT) (Ins) No. 118 of 2022	Chhattisgarh State Power Distribution Company Ltd. (CSPDCL) Vs. Salasar Steel and Power Ltd. and Ors.	Ravi Sharma	Abhishek Anand Kunal GodhwaniR2-R5 Jishnu Chowdhury-R3 Aniket Agarwal-R1 & R4
14.	Comp. App. (AT) (Ins) No. 1119 of 2022	The Commissioner Central Goods & Service Tax. Kutch Gandhidham Vs. East India Transport Agency	Vijay Joshi	

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**By order of Hon'ble Chairperson
-sd/-
Registrar**